



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 24.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1083 of 2025 & I.A. No. 5346 of 2025, 647 of 2026	Phoenix ARC Pvt. Ltd. Vs. AJR Infra & Tolling Ltd.	Samar Bansal	Mahima Shah
2.	Comp. App. (AT) (Ins) No. 2347 of 2024 & I.A. No. 8825, 8829 of 2024	Davinder Singh Chawla Vs. Small Industries Development Bank of India & Anr. With	Ayush Puri	Harish Taneja Riya Kaur Arora- R2
3.	Comp. App. (AT) (Ins) No. 205 of 2025 & I.A. No. 811 of 2025	Ramanpreet Kaur Vs. Small Industries Development Bank of India & Anr.	Ayush Puri	Riya Kaur Arora Harish Taneja R1 & R2 Aditya Kanodia Arjun Agarwal Akhil Nene-R3

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar